

**HIGH COURT OF SIKKIM**  
**GANGTOK**

No. 330...../HCS

Dated 11-10-23.....

**OFFICE ORDER**

The Hon'ble, the Chief Justice, High Court of Sikkim, has been pleased to make the following transfers and postings of Judicial Officers in the cadre of Sikkim Superior Judicial Service: -

Sl. No.	Name of Judicial Officer	Present posting as:	Transferred as:
1.	Mr. Jagat Bahadur Rai	Registrar, High Court of Sikkim	Member Secretary, Sikkim State Legal Services Authority
2.	Ms. Sonam Denka Wangdi	District & Sessions Judge at Mangan	Registrar, High Court of Sikkim
3.	Ms. Subarna Rai	Member Secretary, Sikkim State Legal Services Authority	District & Sessions Judge at Mangan

The above transfers shall be effective on or from Wednesday, 1<sup>st</sup> November, 2023.

Further, Ms. Sonam Denka Wangdi shall, additionally, continue as Registrar of the Sikkim National Law University.

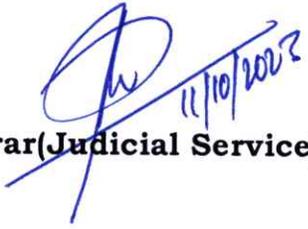
By Order,

*sd/-*  
**(Prajwal Khatiwada)**  
Registrar General  
High Court of Sikkim

**Copy to** No 6736-57/HCS

1. Mr. Jagat Bahadur Rai, Registrar, High Court of Sikkim
2. Ms. Sonam Denka Wangdi, District & Sessions Judge at Mangan
3. Ms. Subarna Rai, Member Secretary, Sikkim State Legal Services Authority
4. The Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim.
5. The Additional Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
6. The Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
7. The Chief Secretary, Government of Sikkim, Gangtok.
8. The Advocate General, Government of Sikkim, Gangtok.
9. All District & Sessions Judges.
10. The Director, Sikkim Judicial Academy.
11. The Legal Remembrancer-cum-Law Secretary, Law & Parliamentary Affairs Department, Government of Sikkim.
12. All Chief Judicial Magistrate-cum-Civil Judges(Senior Division).
13. All Civil Judge-cum-Judicial Magistrates.
14. All District Magistrates

15. The Additional Secretary, Home Department, Government of Sikkim, Gangtok for publication in the Government Gazette.
16. The Deputy Solicitor General of India, Government of India.
17. The President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok.
18. The President, Sikkim High Court Bar Association, Gangtok.
19. The President, Namchi Bar Association of Sikkim, Namchi.
20. Computer Cell, High Court of Sikkim.
21. Notice Board
22. File and
23. Guard file.

  
**Registrar(Judicial Service)**